## Amount spent for the promotion of Tourism in Andhra Pradesh ana Uttar Pradesh

202. SHRI FRABHAKAR RAO KALVALA: Will the Minister < f TOURISIM! be pleased to state:

(a) the total amount spent for promotion of Tourism an Andhra Pradesh and Uttar Pradesh during the last three years; year-wise and district-wise?

(b) the details of the work undertaken;

(c) the time by which the work would be completed; and

(d) the details of the plans for tha current year for the above States?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRIMATI USHA SINGH); (a) Development and Promintionof Tourism is primar'ly the r-Tponsibility of the State Governments. However, the Department of Tourism extends financial assistance for development and promotion of tourism to various States on specific schemes, based on their merit, availability of funds and inter-se-priority. The financial assistance is provided State-wise and not district-wise. During the last three years General Financial assistance amounting to Rs. 167.74 lakhs was released to Andhra Pradesh and Rs 229.08 lakhs to Uttar Pradesh.

(ib) and (c) The financial assistance is provided on the strengthening of tourism infrastructure which comprises construction of ways'de amenities, tourist complexes, equipment for water sports, production of quality publicity material etc. Responsibility for undertaking the job mainly rests with the State Governments.

(d) Projects at an estimated cost of Rs. 1,05 lakhs in Andhra Pradesh and Rs. 3.30 lakhs in Uttar Pradesh

have been prioritised for assistance during the current **year**.

## Opportunity to Athletes and Sports-Persons Employed in the Railways

203. SHRI RAJ MOHAN GANDHI; Will the Minister of RAILWAYS be pleased to state whether Government propose to give to the outstanding athletes and sports per sons employed in the Ministry the opportunity and facilities for training youngsters in athletics and sports?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS): Yes, Sir. Such a scheme already exists.

## Rules for cancellation of tickets and refund of fares

204. SHRI JITENDRABHAI LABH-SHANKER BHATT; Will the Minister of RAILWAYS be pleased to state: (a) whether Government's attention has been drawn to the news item which appeared in the "Deccan Herald", dated the 8th September 1990 under the caption "Railway refund rules cause hardship to commuters"; and

Ob) whether Government are aware of the fact that New Railway Rules for cancellation of tickets and refund of  $fare_s$  continue to cause hardships to travelling public?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS):

(a) Yes, Sir.

(b) The new Rules for cancellation of tickets and refv.; id of fares in force from 1-9-1990 are simplification over the earlier rules and are expected to give relief to the travelling public.

Retail consumer prices of essential commodities

205. SHRI CHIMANBHAI MEHTA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) what is the price rise of essential commodities including edible oils; sugar, vegetables, pulses, onions etc. in retail consumer markets since 2nd of November, 1990; and

(b) what are the measures proposed to counteract inflationary pressure on these commodities?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN): (a) A statement show, ing the retail prices of selected essential commodities as on 31-10-90, 7.11-90 and 19.12.90 (latest available) and the variations in prices during this period is attached (*See* below)

(b) In order to contain the inflationary pressures in the economy, Government has introduced a multi-pronged strategy. Both long-term and short-term measures are being taken for the purpose. These include fiscal and monetary discipline through efforts to curb Government expenditure and reduction in the rate of monetary expansion, and effective management of supply of essential commodities. The supply management measures broadly include; increase in production of essential commodities, effective procurement and buffer stocking operations of foodgrains, strengthening of Public Distribution System and setting up of vigilance committees for ensuring its smooth functionings strict enforce, ment of the provisions of the Essential Commodities Act and other regulatory measures, and augmenting domestic supplies through imports wherever necessary so as to check any abnormal rise in the prices of essential commodities.

(Rs. per kg.)

Commodity	Retail Pii	ces as on	Difference ir nice		
	<u>31-10-90</u>	7-11-90 •	19-12-90	li'-12-90 31-10-90	19-12-90 7-11-90
1	2	3	4	5	6
Sice				-	
DelM	5.50	5.50	5.00	-0.50	- C.iO
Bombay	D.00	5.00	4.80	0.20	+0.20
Calcutta	5.00				
Madras	4.70	4.70	5.00	+0.30	+0.30
Wheat					
Delhi	3.10	3.10	3.10	Stead}	Steady
Bombay	4.00	3.60	4.50	+ 0.50	+0.90

Statement Retatt Prices of Essential Commodities at Selected Centres

♦Nearest week ending information as c n 2-11-90 received (rem the State Ccveir.mer.is.

I67 Written Answers	[RAJYA SABHA]	to Questions			168
1	2	3	4	5	6
Calcuta			- ar		
Madas Hyderabad	3.50	3. CO	4.25	+0.75	+ 0.65'''
	2.60	2.60	2.60	Steady	Steady
Gram:					
Delhi	11.10	11.00	10.50	- O.bC	- 0.5u
Bonbay	12.00	12.00	10.00	-2.00	- 2.00
Calcuta			9.50		••
Madas	11.00	11.00	9.5fl	- 1.50	- 1. 5L
Arhar	15.65	15.50	14.00	1.65	1.50
Delhi	15.65	15.50	14.00	- 1.65	- 1.50
Bombay	55.00	16.40	16.00	- 1.00	- 0.40 -
Cabuta Madas	14.50	r 14.50	16.50 15.00	- 0,50	+0.50
Sugar :	9.10	9.10	15.00	- 0,50	+ 0.50
Delhi	9.10	9.10	9:00	·	•0.10
Calcuta			9.7Q		••
Madas	8.10	8.10	8.00	- 0.10	-0.10
Hyderabad	7.80	7.SO	8.10	+0.30	+ 0.30
<i>Gw</i> :	-				
Delhi	7.40	7.CO	6.00	-1.40	- 1.00
Calcutta			5.CO		
Madras	7.00	7.00	7.50	+0.50	40.50
Hyderabad	4.50	4.50	4.75	+ 0.25	40.25
Salt I		•			
Delhi .	2.00	2.00	2.00	Stead*	Steady
Bomhay .	2.00	1.90	2.00	Steady	40.10
Calcutta .	. ,	••	2.00		
Madras		2.25	2.20		-0.05